

## **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of February, 2024.

### **State: Assam**

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01	-	-	01
2	Lakhimpur	07	-	01	06
3	KarbiAnglong	01	-	01	-
4	Barpeta	02	-	-	02
5	Goalpara	02	01	01	02
6	Sivasagar	01	-	-	01
7	Morigaon	02	-	-	02
8	Dhubri	01	-	-	01
9	Jorhat	03	-	-	03
10	Kamrup(M)	32	-	-	32
11	Karimganj	05	-	-	05
12	Kamrup	01	-	-	01
13	Nagaon	01	-	-	01
14	Golaghat	-	01	-	01
15	SouthSalmara	-	01	-	01
	<b>Total</b>	<b>59</b>	03	03	<b>59</b>

### **State: Arunachal Pradesh**

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Lohit	02	-	-	02
2	Papumpare	02	-	-	02
3	East Kameng	01	-	-	01
4	West Kameng	01	-	-	01
	<b>Total</b>	<b>06</b>	-	-	<b>06</b>

*N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram*

**Details of Criminal Pending Cases of Sitting/Former MPs/MLAs**

**State: Assam**

<b>Sl.No</b>	<b>Case Nos.</b>	<b>Year of Filing</b>	<b>Stage of proceedings</b>	<b>District</b>
1	GR 1118/09	2009	Appearance	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Evidence	Lakhimpur
4	SC 6/2021	2021	Evidence	Lakhimpur
5	SC 148/2018	2018	Submission of copy updated order of Hon'ble Gauhati High Court	Lakhimpur
6	GR 1739/2011	2011	Production/Appearance	Lakhimpur
7	GR 643/2012	2012	Appearance	Lakhimpur
8	PRC-420/2022	2022	Prosecution Witness	Barpeta
9	PRC-900/2022	2022	Necessary Order	Barpeta
10	CR 99/2021	2021	Evidence	Goalpara
11	PRC 556/2021	2021	Appearance	Goalpara
12	CR 37/2021	2021	Appearance	Sivasagar
13	CR 386/18	2018	Prosecution Witness	Morigaon
14	PRC 1673/19	2023	Appearance	Morigaon
15	CR 1732/21	2021	Appearance	Dhubri
16	CR 176/17	2017	Stayed by Hon'ble Gauhati High Court	Jorhat
17	PRC 596/20	2020	-do-	Jorhat
18	PRC 1286/21	2021	Evidence	Jorhat
19	Sess. Case 50/2006	2006	Evidence	Kamrup(M)
20	Sess. Case 59/2010	2010	Report	Kamrup(M)
21	Sess. Spl. (LG) 17/2014	2014	Evidence	Kamrup(M)
22	Sess. Case 203/2015	2015	Evidence	Kamrup(M)
23	Sess. Case 93/2018	2018	Appearance	Kamrup(M)
24	Sess. Case 94/2018	2018	Appearance	Kamrup(M)
25	Sess. Case 355/2018	2018	Consideration of charge	Kamrup(M)
26	Sess. Case – 59/2019	2019	Hearing	Kamrup(M)
27	Sess. Case 152/2022	2022	Consideration of charge	Kamrup(M)
28	GR 3629/2015	2015	Hearing	Kamrup(M)
29	GR 6166/2015	2015	Appearance	Kamrup(M)
30	GR 5705/2011	2011	Appearance	Kamrup(M)
31	GR 687/2014	2014	Evidence	Kamrup(M)
32	GR 10098/2016	2016	Copy	Kamrup(M)

33	GR 5664/2011	2011	Appearance	Kamrup(M)
34	GR 7220/2015	2015	Evidence	Kamrup(M)
35	GR 12111/2013	2013	Evidence	Kamrup(M)
36	GR 1729/2014	2014	Evidence	Kamrup(M)
37	GR 5698/2011	2011	Evidence	Kamrup(M)
38	CR 559/2016	2016	Hearing	Kamrup(M)
39	CR 3157/2016	2016	Evidence	Kamrup(M)
40	CR 3618/2019	2019	Appearance	Kamrup(M)
41	CR 1688/2016	2016	Evidence	Kamrup(M)
42	CR 596/2018	2018	Copy	Kamrup(M)
43	CR 3818/2017	2017	Hearing	Kamrup(M)
44	CR 4651/2019	2019	Appearance	Kamrup(M)
45	CR 4652/2019	2019	Appearance	Kamrup(M)
46	CR 3083/2019	2019	Appearance	Kamrup(M)
47	CR 3084/2019	2019	Cross	Kamrup(M)
48	CR 2817/2022	2022	Inquiry	Kamrup(M)
49	CR 5001/2022	2022	O/E	Kamrup(M)
50	PRC 1174/2023	2023	Appearance	Kamrup(M)
51	GR 2640/2018	2018	Necessary Order	Karimganj
52	CR 1202/2017	2017	Necessary Order	Karimganj
53	GR 869/2019	2019	Appearance	Karimganj
54	GR 81/2011	2011	Evidence	Karimganj
55	CR 1220/2023	2023	Further Enquiry	Karimganj
56	CR 81/2022	2022	Examination of Complainant	Kamrup
57	CR 2982/2008	2008	Appearance	Nagaon
58	PRC 51/2024	2024	Appearance	Golaghat
59	CR 164/2019	2019	Appearance	South Salmara

**State: Arunachal Pradesh**

<b>Sl.No</b>	<b>Case No</b>	<b>Year of Filing</b>	<b>Stage of proceedings</b>	<b>District</b>
1	Criminal Revision 04(L)/2023	2023	Hearing	Lohit
2	Criminal Revision 06(L)/2023	2023	Hearing	Lohit
3	GR 81/2022	2022	Prosecution evidence	East Kameng
4	Complaint Case No. 03/2022	2022	Service/Report/ Appearance/ Hearing	West Kameng
5	DMK 31/05	2005	Evidence	Papumpare
6	BJN PS Case No. 10/05	2005	Appearance	Papumpare